

my subject. Hence, the Government has to consider about the 'right to disconnect'. It is a right of the employees. I urge upon the Government to introduce legislation for ensuring the 'right to disconnect'. The above mentioned ILO report also cited a survey conducted by the Global Job Matching and Hiring Platform, which found that 88 per cent of Indian employees are regularly contacted by their employers outside of work hours. (*Time-bell rings.*)

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri A. A. Rahim: Shri Haris Beeran (Kerala), Shri Niranjana Bishi (Odisha), Dr. Fauzia Khan (Maharashtra), Dr. V. Sivadasan (Kerala), Shri. Manoj Kumar Jha (Bihar), Shri Sanjay Yadav (Bihar), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri R. Girirajan (Tamil Nadu), Shri N.R. Elango (Tamil Nadu), Shrimati Jebi Mather Hisham (Kerala), Shri Prakash Chik Baraik (West Bengal), Dr. John Brittas (Kerala) and Dr. Sasmit Patra (Odisha).

Now, Dr. K. Laxman - demand to promote cultural cinema in India.

### **Demand to promote cultural cinema in India**

**डा. के. लक्ष्मण** (उत्तर प्रदेश): उपसभापति जी, आपने मुझे एक महत्वपूर्ण मुद्दे पर बोलने का अवसर दिया, इसके लिए आपको धन्यवाद। देश भर में 'छावा' फिल्म प्रदर्शित की जा रही है, उससे पूरा देश खास तौर से युवा प्रेरित है। हमारे यशस्वी प्रधान मंत्री जी भी इस फिल्म की प्रशंसा की थी। संभाजी महाराज एक योद्धा थे, उनका शौर्य था। He was also a very good administrator. There are many such films. अगर देखा जाए, तो ऐसी काफी फिल्म्स आईं, जो हमारे इंडियन कल्चर, इंडियन हेरिटेज और नेशनलिज़्म को प्रतिबिंबित करती हैं। ब्रिटिश जमाने में भी ऐसी फिल्म्स हुईं। तमिलनाडु में 1939 में ब्रिटिश के खिलाफ जो आंदोलन छेड़ा गया था, उससे संबंधित फिल्म को भी बैन किया गया था। तमिल में ऐसी ही एक फिल्म 'वीरपांडिया कट्टाबोम्मन' आयी थी। इसी तरह से पद्मावत, ताण्हाजी, स्वातंत्र्य वीर सावरकर, द लीजेंड ऑफ भगत सिंह, केशरी फिल्म्स आईं। There were some real stories, not reel stories, like Tashkent Files, Kashmir Files, Kerala Story, Nizam Files. जब तक मैंने 'साबरमती एक्सप्रेस' फिल्म नहीं देखी थी, तब तक मुझे गोधरा कांड के बारे में पता नहीं था कि कितनी साजिश की गई थी। इसके अलावा तेलुगु में भी ऐसी ही एक फिल्म, Alluri Sitarama Raju है। मैं आपके माध्यम से सरकार और फिल्म इंडस्ट्री से अपील करता हूँ कि ऐसी nationalistic films को बढ़ावा देना चाहिए। ऐसी फिल्म्स के निर्माण और प्रसार को बढ़ावा देना चाहिए। हमारी संस्कृति और विरासत को उजागर करने के लिए सरकार के माध्यम से एक स्ट्रक्चरल पॉलिसी फ्रेमवर्क बनाना चाहिए और उसको सरकार के माध्यम से financial support भी देना चाहिए। इसके लिए एक फंडिंग मैकेनिज़्म होना चाहिए। इसमें tax rebate हो या low-interest loan हो या grants हों। जिस फिल्म के माध्यम से इस तरह के historical and cultural narrative सामने आते हैं, उसको

महत्व दिया जाना चाहिए। इसके लिए हम एक national heritage cultural fund बना सकते हैं। इन फिल्मों को मल्टीप्लेक्स चैन के माध्यम से, ओटीटी प्लेटफॉर्म के माध्यम से जोड़ना भी चाहिए। सरकार के माध्यम से चलने वाले दूरदर्शन जैसे माध्यम से भी उनके लिए slot प्रदान किया जाना चाहिए और International Film Festival मंच पर भी ऐसी फिल्मों को बढ़ावा देने के लिए कदम उठाना चाहिए। ...**(समय की घंटी)**...

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. K. Laxman: Shri Devendra Pratap Singh (Chhattisgarh), Shri Jose K. Mani (Kerala), Smt. Maya Naroliya (Madhya Pradesh), Shri Niranjana Bishi (Odisha), Shri Meda Raghunatha Reddy (Andhra Pradesh), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Chunnilal Garasiya (Rajasthan), Shri Banshilal Gurjar (Madhya Pradesh), Shri Madan Rathore (Rajasthan), Dr. Sumer Singh Solanki (Madhya Pradesh), Ms. Kavita Patidar (Madhya Pradesh), Dr. Kalpana Saini (Uttarakhand), Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Shrimati Sumitra Balmik (Madhya Pradesh), Shri Naresh Bansal (Uttarakhand), Sh. Brij Lal (Uttar Pradesh), Shri Ram Chander Jangra (Haryana), Shri Neeraj Shekhar (Uttar Pradesh), Dr. Anil Sukhdeorao Bonde (Maharashtra), Dr. Ajeet Madhavrao Gopchade (Maharashtra), Dr. Bhagwat Karad (Maharashtra), Ms. Indu Bala Goswami (Himachal Pradesh), Smt. Ramilaben Becharbhai Bara (Gujarat), Shri Shambhu Sharan Patel (Bihar), Shri Baburam Nishad (Uttar Pradesh), Shri Kesridevsinh Jhala (Gujarat), Shri Arun Singh (Uttar Pradesh), Shri Pradip Kumar Varma (Jharkhand), Shri Surendra Singh Nagar (Uttar Pradesh) and Shri Sadanand Mhalu Shet Tanavade (Goa).

Now, Shri Debashish Samantaray - need to recognize the immense contribution made by late Shri Biju Patnaik in the field of Panchayati Raj.

**Need to recognize the immense contribution made by Late Shri Biju Patnaik  
in the field of Panchayati Raj**

SHRI DEBASHISH SAMANTARAY (Odisha): Come 2025, 1<sup>st</sup> January, every year, traditionally, the Government of Odisha prints a calendar and a diary. In that diary, in that calendar, March 5<sup>th</sup> is a holiday and Panchayati Raj *divas*. March 5<sup>th</sup> is late legendary Biju Patnaik's birth anniversary, and, suddenly, in first week of March, from nowhere, the State Government declares April 24<sup>th</sup> as the Panchayati Raj *Divas* and March 5<sup>th</sup> is cancelled as a holiday. This is the respect being shown to a legendary freedom fighter, who is the creator of Panchayati Raj system! He was the one who reserved 33 per cent seats for women. Women empowerment! And, it was first started by Biju Patnaik. Further, on the same day, that is, March 5<sup>th</sup>, hooligans go